NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

33/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Smt. Padmavathy SECTION OF THE COMPANIES ACT: 441{165}

S.NO. NAME

DESIGNATION

REPRESENTATION **SIGNATURE**

Present: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Let reply be filed by the ROC returnable on 13th March, 2018.

(Deepa Krishan) Member (T)

(Ina Malhotra)

Member (J)